



THE UNIVERSITY OF
WINNIPEG



Gujarat National Law University

CALL FOR PAPERS

INTERNATIONAL SYMPOSIUM

**Environmental Justice and Sustainable Development Goals:
Balancing Economy and Environment for Inclusive and
Equitable Growth**

GUJARAT NATIONAL LAW UNIVERSITY,
GANDHINAGAR, GUJARAT, INDIA
MARCH 15TH AND 16TH, 2019

The Sustainable Development Goals (SDGs) are imbued with concern for environmental justice. Almost every goal - from ending poverty to combatting climate change to revitalizing global partnerships - is dependent on enhancing environmental justice. Goal 16, in particular, with its emphasis on access to justice and effective, accountable and inclusive institutions, highlights the strong connections between sustainable development and environmental justice

We invite papers on one or more of the SDGs and various aspects of environmental justice, such as:

- Procedural justice: Opportunities for participation in the political and legal processes that create and manage environmental policy, e.g., public interest litigation (PIL), community involvement in environmental impact assessment;
- Distributive justice: Equity in the distribution of risks, benefits and costs of environmental decision making;
- Recognitional justice: Recognition of the diversity of participants and experiences in affected communities, including non-human species and abiotic parts of the ecosphere; and
- Restorative justice: Attempts made to mitigate or remediate adverse impacts on people and the environment, e.g., enforcement of licensing conditions, rehabilitation and resettlement policies

The sub - themes for the symposium are as follows:

- Use and abuse of the public interest litigation (PIL);
- Innovative policies and programs of the government or state for enhancing distributive justice;
- Legislative or policy analysis, including formulation, implementation or enforcement;
- Executive challenges for implementing court judgements;
- Progress and challenges for achieving sustainable development goals (SDG 16) related to environmental justice;
- Assessing international capacity building programmes;
- Empirical field-based case studies;
- Gender analysis of processes, institutions, and outcomes;
- Historical reviews of legislation, policy, institutions or jurisprudence;
- Institutional analysis of specialized green courts and environmental tribunals;
- Indigenous institutions and governance for environmental justice;
- Alternative dispute resolution systems for environmental conflicts;
- Monitoring SDG indicators for environmental justice; and
- Theoretical, conceptual and methodological aspects

We encourage abstract submissions that are relevant to the above themes and sub themes i.e., those that focus on the interactions between Environmental Justice and the United Nations Sustainable Development Goals.

All abstracts must be submitted by no later than February 8th 2019, at midnight (Indian Standard Time). We do not anticipate an extension beyond that date and strongly encourage you to submit your abstracts well before the deadline! Abstracts will be reviewed by a committee of interdisciplinary scholars in the order they are received. Based on the academic rigor, relevance to conference theme, and innovativeness of the content, abstracts will be selected for the limited spots available for the presentation in the conference. To facilitate early registration and travel planning, the decision notifications regarding acceptance of abstracts to authors will be send by February 15th, 2019. Abstracts must be submitted electronically by email to environmentaljustice@gnlu.ac.in.

Authors of accepted abstracts are invited to submit, by March 8th 2019, a full paper (maximum 5,000 words) that will be included in the conference materials. A selection of these papers will be considered for inclusion in a peer-reviewed edited volume and a special issue of the GNLU Journal of Law Development and Politics.

Guidelines for Abstracts:

Abstracts should be in paragraph form, without bullet points, and should be no more than 300 words. Additionally, the abstract body should include details regarding the background, purpose, methods, results, and conclusions. Please also indicate the theory/analytical framework for the work and provide a description of the research methods used. Contributors are expected to explore the philosophical significance of the questions emerging within the scope of each theme.

Registration Fees

		Indian	(US \$)
Registration (covers conference material and food)	Professionals and academicians	Rs. 5000	\$70
	Local NGOs and community workers	Rs. 3000	\$70
	Graduate students	Rs. 1500	\$70
On-campus accommodation	VIP Guesthouse (AC): Single room	Rs. 1700	\$25
	VIP Guesthouse (AC): Double (shared) room	Rs. 2300	\$35

Participants should send their registration fees, after acceptance of their abstracts, by Crossed Demand Draft in favour of the Registrar, Gujarat National Law University, Gandhinagar. Please write your name and the title of the symposium on the reverse side of the draft or online payment link.

Link for online Payment of Registration Fee:

<https://www.onlinesbi.com/index.html?corpID=627430>

Link for online Registration Form

https://docs.google.com/forms/d/e/1FAIpQLSf1JOjAkDeH5ypUfhiUCMAX4Fwf3tMLpPgMsofU3kSk-VD2aw/viewform?usp=sf_link

Important Dates:

Last date for submitting abstract: 8th February 2019.

Notification of acceptance of abstract: 15th February 2019.

Last date for registration: 8th March 2019.

****PLEASE NOTE**** Individuals are limited to serving as presenter on only one paper but this does not preclude being a co-author on other papers. Please email environmentaljustice@gnlu.ac.in if you have any questions.

We look forward to hosting you at the symposium!

Sincerely,

~ 2019 Symposium Organizing Committee.

Alan Diduck, Professor, The Winnipeg University, Canada

Aruna Kumar Malik, QES Visiting Fellow, The University of Winnipeg, Canada

Bimal Patel, Director, Gujarat National Law University (GNLU), Gandhinagar

Geetanjay Sahu, Assitant Professor, Tata Institute of Social Sciences, Mumbai

Hemandu Aswal, Student, Gujarat National Law University, Gandhinagar

Jagdeesh Rao, Exeutive Director, Foundation for Ecological Security, Anand

Kirit Patel, Associate Professor, Menno Simons College, Canadian Mennonite University, Winnipeg

R Seenivasan, Program Leader, DHAN Foundation, Madurai

Shobhalata Udupudi, Professor, Gujarat National Law University, Gandhinagar

William Nunes, Editor, GNLU Journal of Law Development and Politics, Gandhinagar

Symposium organizers:

Gujarat National Law University (GNLU), Gandhinagar, India

The University of Winnipeg, Winnipeg, Canada

Canadian Mennonite University, Winnipeg, Canada